(c) if so, the details in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) Sir, removal of encroachment is a continuous process. Removal of encroachment is done with the help of District Administration as per the provisions of the Control of National Highways (Land and Traffic) Act, 2002 as and when required.

## Complaints of irregularities in NHAI

1711. SHRI RAVI PRAKASH VERMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

- (a) the details of complaints received regarding irregularities/ corruption by National Highways Authority of India (NHAI) officers, State-wise during 2018 and 2019, so far;
- (b) the details of action taken against the officers of NHAI on verified complaints, State-wise:
- (c) the details of the officers of NHAI in eastern Uttar Pradesh against whom complaints have been received for irregularities and massive corruption in 2019 along with action taken thereon; and
- (d) the details of action Government would take to stop corruption and connivance of officials of NHAI and contractors?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Total six complaints have been received against the officers of National Highways Authority of India (NHAI) during the year 2018 and 2019. The details are as below:-

State	Year	Details of complaint	
1	2	3	
Rajasthan	2018	A complaint was received alleging officials of PIU Bikaner that they have hidden the facts to acquire land for construction of vehicular underpass which points towards corruption and negligence of officials.	
Rajasthan	2018	A complaint was received alleging PD PIU Jaipur of various irregularities and negligence on Jaipur-Gurgaon 6 lane project, causing many accidents daily and inconvenience to the commuters.	

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1	2	3		
Rajasthan	2018	A complaint was received alleging NHAI officials of irregularities in payment of compensation for land and structure to the land owner.		
Telangana	2018	Complaint regarding unauthorized opening on Hyderabad-Vijayawada section of NH-65 near Suryapet in Telangana State. Allegation regarding connivance of Regional officer and Project Director, NHAI has been made.		
Telangana	2019	Complaint against delaying all the road Repairs and Reconstruction in NH-163 at 22.90 kms. at Ghatkesar (Opp:Vandhan Restaurant) and Smoke from Bitumen (Dambar) Plant on NH-163 at Ghatkesar ÂXÊ Road which is causing lot of pollution and inconvenience to residents and road movers. Allegation has been made against NHAI officers for not checking the roads.		
Uttar Pradesh	2019	Complaint regarding corruption and irregularities awarding of works in Eastern Uttar Pradesh Segion Allegation regarding connivance of Regional Offician illegible awarding of works with the help of Projet Directors.		

(c) and (d) Total one complaint, against the officers namely Shri Rajeev Agrawal, Shri S.B.Singh, Shri P.K. Shrivastava, Shri RS.Yadavand Shri Abdul Basit, was received from Eastern Uttar Pradesh during the year 2019. All the complaint cases are disposed as per the existing rules and guidelines.

## **Monitoring of Toll Tax**

1712. SHRI M.P. VEERENDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to constitute a Committee for proper monitoring of Toll Tax being collected at National Highways, if so, the details thereof;
- (b) whether there is any proposal to mobilise funds by giving National Highways projects to the private companies; and
- (c) if so, the State-wise and project-wise details thereof along with the norms fixed for selection of these projects?